<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 77 OF 2015 &</u> <u>IA NO. 118 OF 2015</u>

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Global Energy Pvt. Ltd.	Vs.		Appellant(s)
Meghalaya Electricity Regulatory Co	-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Nishant Kumar	
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Apoorva Misra Mr. Kunal Kaul for R-2	2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 29.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt